

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 4670
TO BE ANSWERED ON 22nd July, 2019**

Yoga Education

4670. SHRIMATI POONAMBEN MAADAM:

SHRI RAJESHBHAI CHUDASAMA:

Will the **Minister** of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has included Yoga in the educational curriculum from the next academic year;
- (b) if so, the details thereof;
- (c) whether the Government has communicated to States to send in the report on the status of implementation of this proposal and if so, the details thereof;
- (d) whether Government proposes to appoint certified yoga trainers and doctors of Naturopathy in all Government schools at all levels to promote Yoga and Naturopathy and if so, the details thereof; and
- (e) whether Government has sanctioned any funds for promoting yoga courses in the country and if so, the details thereof along with the details of utilization of funds, State/UT-wise?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (e) : National Curriculum Framework (NCF), 2005 recommended Yoga as an integral part of Health and Physical Education. Health and Physical Education is a compulsory subject from Class I to Class X and optional from Class XI to XII. The National Council of Educational Research and Training (NCERT) has already developed integrated syllabi on Health and Physical Education from Class I to Class X. The content of Yoga has been included from Class VI onward. A separate syllabus on Yoga from Upper Primary to Secondary Stage has also been developed. The syllabus is available on NCERT website www.ncert.nic.in.

Central Board of Secondary Education (CBSE) has made Health and Physical Education compulsory in all classes from I-XII for its affiliated schools. It has been advised to schools that Health and Physical Education includes three areas i.e. Health Education, Physical Education and Yoga and all three areas are essential to achieve holistic health (physical, mental, intellectual, emotional, social and spiritual).

Department of School Education and Literacy has launched an Integrated Scheme for School Education - Samagra Shiksha with effect from 1st April, 2018 which envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education at all levels. Realizing the need for holistic development of children, under the Samagra Shiksha, Sports and Physical Education component has been introduced for the first time for encouragement of Sports, Physical activities, Yoga, Co-curricular activities etc. A provision has been made for grants for sports equipments in all government schools at the rate of Rs. 5000 for Primary Schools, Rs. 10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools per annum. In the year 2018-19, an outlay of Rs. 506.90 crore was approved under sports grant for 894307 government schools.

Ministry has issued guidelines vide letter 24.12.2018 to States and UTs to ensure proper utilization of sports grant. These guidelines include an indicative list of age appropriate sports equipments for government schools. Sport specific equipments may also be chosen by the schools, based on availability of infrastructure in the school including availability of playfield etc. States and UTs have been advised to encourage schools to include traditional/regional games of the respective State/Region. One responsible person/Physical Education Teacher (PET)/Teacher in charge in every school is to be given the responsibility to take care of the sports equipments and to maintain their stock position. Additionally, Yoga training is imparted to students of Kendriya Vidyalayas by regular Yoga teachers and yoga teachers engaged on contractual basis.

Education is a subject in the Concurrent List of the Constitution and majority of schools, the recruitment, service conditions and deployment of teachers are under the jurisdiction of the State/Union Territory Governments and it is for the respective State/Union Territory Government to take a decision in the matter for their schools. However, the Central Government through the Samagra Shiksha provides assistance to the State Governments and UTs for additional teachers. The State/UT – wise details of Physical Education instructors on Yoga approved by Project Approval Board (PAB) for the year 2018-19 is at Annexure.

The Ministry of Human Resource Development had appointed a committee, under the chairpersonship of Prof. H.R. Nagendra, Chancellor, Swami Vivekananda Yoga Anusandhana Samsthana, Bengaluru (S-VYASA) for making recommendations on Yoga Education in Universities. The Committee prescribed curriculum for Yoga courses in its recommendations. As a follow up, the Ministry asked the University Grants Commission (UGC) to promote following five Yoga courses in Universities and Colleges.

Sl.No.	Course	Course Code	Duration
1	Bachelors of Science (Yoga)	B.Sc (Yoga)	3 year to 6 year
2	Masters of Science (Yoga)	M.Sc (Yoga)	2 year to 4 year
3	Doctor of Philosophy	PhD (Yoga)	As per the PhD duration specified by UGC
4	Post Graduate Diploma in Yoga	PGDY	1 year to 2 year
5	Post Graduate Diploma in Yoga Therapy	PGDYT	1 year to 2 year

The Government has also included Yoga training in the “Study in India” programme to encourage Yoga seekers from abroad to obtain authentic Yoga training in India. UGC has approved the establishment of an Inter University Centre-Yogic Science at Bengaluru and introduced Yoga as a new National Eligibility Test (NET) subject from January 2017 UGC-NET onwards. Further, in order to promote Yoga in the country, Yoga Departments have been established in nine Central Universities.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 4670 FOR ANSWER ON 22.07.2019 ASKED BY SHRIMATI POONAMBEN MAADAM AND SHRI RAJESHBHAI CHUDASAMA REGARDING YOGA EDUCATION.

Sanction Year:2018-2019		Component: Secondary Education	
Sub Activity: Physical Educational Instructors on Yoga			
S. No	State	PAB Approved	
		Physical	Financial (Rs in Lakh)
1	Andhra Pradesh	1111	16.67
2	Arunachal Pradesh	538	21.52
3	Bihar	1093	27.33
4	Dadra And Nagar Haveli	36	0.9
5	Himachal Pradesh	622	18.66
6	Jammu And Kashmir	1250	25
7	Karnataka	3250	48.75
8	Kerala	2777	83.31
9	Lakshadweep	500	4
10	Manipur	175	3.5
11	Odisha	3872	77.44
12	Punjab	3486	52.29
13	Sikkim	230	4.6
14	Telangana	1070	16.05
15	Tripura	225	9
16	Uttar Pradesh	25100	376.5
17	Uttrakhand	40	1
Grand Total		45375	786.52

